GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2198 TO BE ANSWERED ON 10.03.2016

IRREGULARITIES IN NTPC

†2198. SHRI SHAILESH KUMAR:

Will the Minister of POWER be pleased to state:

- (a) whether several cases of financial irregularities in NTPC Kahalgaon have come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the details of the action taken against the officials found involved in the above said irregularities?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (c): Yes, Madam. 03 (Three) cases of financial irregularities were observed at NTPC Kahalgaon in the last 03 years i.e. w.e.f. 01.01.2013 till date. The details of cases and action taken against the officials found involved in the above said irregularities is given at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2198 TO BE ANSWERED IN THE LOK SABHA ON 10.03.2016.

SI.	Description	Outcome/Action taken
No.		
1	Irregularities were observed in supply of outer Arm (CRM), ESP Spare of stage-I, supplied by M/s Dhara Engineering Works, Howrah vide PO No 4000119853 dt. 6.11.13, having an award value of Rs 7,42,500. A part of the ESPs arm was found defective.	Minor penalty proceedings are being initiated against 01 official found involved. Agency replaced the defective part.
2	Irregularities were observed in the Construction of 2nd Raising of Ash Dyke Lagoon-III, AB at NTPC Kahalgaon, awarded to M/s Lotus Construction Co, vide PO No. 5500012033 dt. 09.01.2013. The excess payment to the tune of Rs. 34 lacs was made towards sand filter material & turf sods.	Minor penalty proceedings are being initiated against 02 officials found involved. Recovery of Rs.34,04,226/- was effected from the agency i.e. M/s Lotus Construction Co., towards shortfall in quantity of sand filter material and turf sods.
3	Irregularities were observed in the execution of contract of "Earth filling at both sides of MGR embankment for Bihar Region & Jharkhand Region" vide PO No.4000092499 dated 17.7.2012 & 4000092432 dated 16.7.2012, respectively, awarded to M/s. GPT Infra Projects, Kolkata and M/s Sumrit Mandal & Co. The thickness of stone pitching was found to be 200 – 220 mm instead of 250 mm, having financial implication of Rs 24 lacs approx. The financial implication towards less compaction of earth & slope (during filling) was to the tune of Rs 17 lacs.	Recordable warning was issued on 25.06.2014 to 06 officials found involved. Recovery of Rs 23,98,952.47 from M/s Sumrit Mandal towards stone pitching work at Bihar & Jharkhand region is being realized. Recovery of Rs 17,33,363.19 was effected from M/s GPT Infra project towards less compaction of earth & slope filling work.
